

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4303
ANSWERED ON:11.08.2016
Feedbacks Received under SAGY
Sule Smt. Supriya Sadanand

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is lack of enthusiasm and support for development of villages under Saansad Adarsh Gram Yojana;
- (b) if so, the details thereof;
- (c) whether it is a fact that MPs are facing problems due to negative feedback from people under this scheme, if so, the details thereof; and
- (d) the steps being taken by the Government for the effective implementation of the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b) : No Madam. As on date 702 Members of Parliament have identified Gram Panchayat for development under Phase-I of the Saansad Adarsh Gram Yojana(SAGY) and 114 Members of Parliament have identified the Gram Panchayat under Phase-II of the SAGY.

(c): As per guidelines of SAGY, the process of identification of GPs to be developed into Adarsh Grams is under way. While the activities for development of the first set of Adarsh Grams are going on, the Ministry of Rural Development have documented one hundred and one good initiatives in the Adarsh Grams on the initiatives taken up by Hon'ble Members of Parliament(MPs) and brought out in the form of "SANKALAN". The purpose is to share the best practices in the SAGY gram panchayats and widely disseminate the stories that will inspire other MPs and Adarsh Grams to initiate similar activities. A link to "SAGY-Sankalan" is available on the website of the Scheme www.saanjhi.gov.in under the heading "Good Practices". State-wise details of some of the other success stories reported from SAGY Gram Panchayats are at Annexure I. The Ministry has developed a 35 point indicators as "Panchayat Darpan" to monitor the progress of the SAGY Gram Panchayats. The progress of work for different sector specific interventions is being captured and updated on-line through the website of the Scheme by the implementing authorities.

(d) The steps taken by the Government for effective implementation of the SAGY are mentioned in Annexure II .
